

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd. -Vs- Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DIPAK DEY
Advocate for
Concast

Concast Steel & Power Ltd.,
the Company

[Signature]
Advocate.

2. AKHILESH KUMAR SHRIVASTAVA, ADV

3. KANISHK KHETAN, ADV

OPERATIONAL
CREDITOR/
PETITIONER

Kanishk Khetan
11/09/17.

11.09.2017 – C.P. (IB) No. 446 / KB / 2017 – Shreeshyam Metaliks Pvt. Ltd. -
Versus- Concast Steel & Power Ltd.

ORDER

Ld. Lawyer on behalf of the Operational Creditor is present and the Corporate Debtor is appeared through their respective Lawyer.

They have prayed for 7 days time to reply. Heard prayer is allowed.

Fixed on 18.09.2017.

sd/
(MANORAMA KUMARI)
MEMBER (J)